

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3734
TO BE ANSWERED ON 24TH MARCH, 2017**

STIPEND TO BDS

3734. SHRI RAJESH VERMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether dental students draw less stipend than the MBBS students;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to increase the stipend of the dental students to bring it at par with the MBBS students; and
- (d) if so, the details thereof and the time by which the said decision is likely to be taken?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): The Revised BDS Course (3rd Amendment) Regulations, 2011 under point 3 of the Annexure –A, provides for paid stipendiary allowance during the period of an internship not exceeding beyond a period of one year. The quantum of stipend paid to the BDS students is determined by the respective State Governments and such information is not maintained centrally.

(c) & (d): No such proposal for equating the quantum of stipend to BDS students at par with MBBS students is under consideration in the Ministry.

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